

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

34. I.A. 1740/2020 IN C.P.(IB)-1621(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.02.2021**

NAME OF THE PARTIES: Suraksha Asset Reconstructions Private Limited

V/s

Mack Star Marketing Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing (VC).

Mr. Vinodini Srinivasan counsel for the Financial Creditor, Ms. Apurva  
Manwani, counsel for the Corporate Debtor, Mr. Shyam Kapadia, are present.

List this matter on 02.03.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)